

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS
(with office report)

Respondent(s)

Date : 14/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. H.P. Sahu, Adv.

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service of notice in respect of respondent Nos.1, 2
and 4.

In respect of respondent No.3, counter affidavit is
already on record but vakaltnama has yet not been filed. Two
weeks' time, as last opportunity, is granted to the Id.
Counsel for respondent No.3 to file vakalatnama and Memo of
Appearance within two weeks.

List again on 11.3.2015.

(SURAJIT DEY)
Registrar